

ration of degraded areas.

6. Creation of Public awareness.

(b) and (c). No. Sir.

Pooyamkutty Hydro Electric Project of Kerala

4989. SHRIMATI GEETA MUKHERJEE: Will the PRIME MINISTER be pleased to state:

(a) whether a study has been sponsored by Ministry of environment and Forests on the proposed Pooyamkutty hydro-electric project in the Western Ghats in Kerala;

(b) if so, the findings of the study;

(c) whether the findings have been conveyed to the State Governments; and

(d) if so, the details thereof and the reaction of the State Governments thereto?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) and (b). Yes, Sir.

The study has attempted to assess the likely environmental and economic impacts due to the extensive deforestation as a result of the proposed Pooyamkutty hydro-electric project.

(c) and (d). The study just completed by the Kerala Forest Research Institute, Peechi, is under evaluation. The State Government, therefore, has not yet been informed of the findings.

Vehicular Pollution

4990. SHRI BALESHWAR YADAV: SHRI P.M. SAYEED:

Will the PRIME MINISTER be pleased to state:

(a) whether the amended Motor Vehicles Act is now being strictly implemented, so far as vehicle exhaust standard is concerned, in Delhi as well as other States;

(b) if so, the number of vehicle owners against whom action has been taken in Delhi and in other States during the last 3 months; and

(c) if not, the reasons therefor in view of the air pollution increase in Delhi at a high speed?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) The emission standards have been notified under Rule 115 (2) of the Motor Vehicle Rules, 1989 and have come into force with effect from 1.3.90.

(b) A total of 110 vehicles have been challaned in Delhi till 10.4.90

(c) Does not arise.

Release of Effluents by Sugar Mills in Eastern U.P.

4991. SHRI HARIKEWAL PRASAD: Will the PRIME MINISTER be pleased to state:

(a) the steps being taken by Government to check spread of epidemic and dying of fishes due to release of effluents in rivers